

(2025) 01 KAR CK 0056

Karnataka High Court At Bengaluru

Case No: Criminal Revision Petition No. 46 Of 2025

S. Rajendran

APPELLANT

Vs

R. Sumithra

RESPONDENT

Date of Decision: Jan. 23, 2025

Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench

Advocate: Nagaiah

Final Decision: Disposed Of

Judgement

H.P. Sandesh, J

The learned counsel for revision petitioner files memo requesting this Court to convert the Criminal Revision Petition into Criminal Petition. Hence,

permitted to convert the same. For statistical purpose, the revision petition is disposed of.